

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-01/08/2017

NOTICE


All concerned are hereby informed that the Single Member matters listed on 02/08/2017 stands adjourned to 28/08/2017.

By order


Deputy Registrar
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file


Deputy Registrar(Judl.).